

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL (W. Z.) PUNE.**

(IMPLEADMENT OF RESPONDENT)
IN THE MATTER OF: 23/2025

1. Lalitkumar N. Chaudhari. ----- Applicant
// VERSES //
1. State of Maharashtra & Others ----- Respondent

**AFFIDAVIT IN IMPLEADMENT
'THE DIRECTOR, TAPI
IRRIGATION DEVELOPMENT
CORPORATION JALGAON' AS
PARTY-RESPONDENT NO 12 IN
OA 23/2025 (WZ)**

**To
The Hon'ble National Green Tribunal,
(WZ) Pune**

MOST RESPECTFULLY SOWETH:

That, in Maharashtra State 'The Irrigation
department' is known as 'जलसंपदा विभाग_The



Water resources Department'. The Tapi Irrigation Development Corporation Jalgaon (TIDC) is the one out of five irrigation development corporation. And the Waghur Dam Project is one of the divisions of TIDC. So here, in this OA 23/2025, the Executive Engineer Waghur Dam Project is as the R_06.

As the NOC issued by the R_06 on behalf of TIDC, and hon'ble NGT (WZ) Pune apprises as in order vide dated 8th of July 2025 necessary of impleadment of TIDC as R_12 in this OA 23/2025.

So I pray to the hon'ble NGT to implead the following party as Respondent No_12 in this OA 23/2025:

**The Executive Director,
Tapi Irrigation Development Corporation
Jalgaon,
Sinchan Bhavan, Akashwani chawk, Jalgaon
425001.**

E-mail: edtidc_jalgn@wrd.maharashtra.gov.in



VERIFICATION

I. Mr. Lalitkumar Namdeo Chaudhari, Age 52, r/o 9- shriram colony, Faizpur, Tal- Yawal, Dist: Jalgaon, the applicant herein, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge therefore I have signed on it.

Date: 16/07/2025

Place: Jalgaon

(Signature)
Deponent

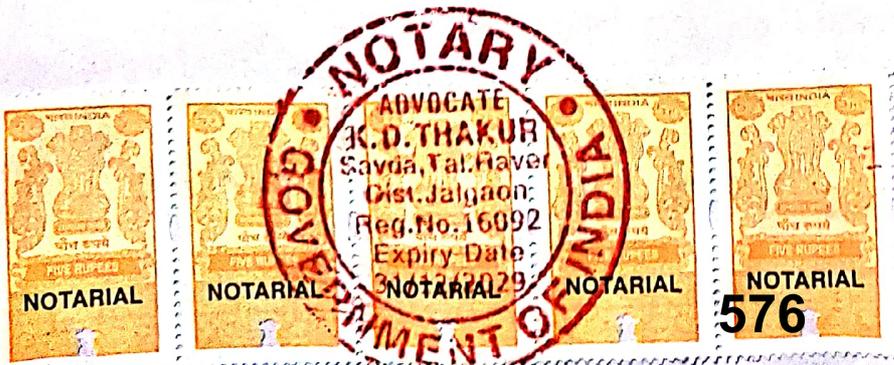


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(Signature)

Aasha Lalitkumar Chaudhari

Identification by



(Signature)
**Solemnly Affirm On Oath &
Signed Befor Me
Adv. Kalidas D. Thakur
(Notary Public Govt. Of India New Delhi)
Regd.No.16092 Exp.Dt.31/12/2029
Swaminarayan Nagar
Savda, Tal.Raver,Dist.Jalgaon
Mob.9923791177
16 JUL 2025**